

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 19<sup>th</sup> March 2024 at 02.20 p.m. :**

### I


The Hon'ble Shri. Justice M.S. Karnik (at Bombay) will take up the Criminal Misc. Application No.66 of 2024 (F) in Criminal Application ( Bail ) No.281 Of 2023 (F), through Video Conferencing, as per the board notified separately.

### II

Necessary arrangement for Video Conferencing is made in the Court Room No. 7 of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa

Dated. 16.03.2024

By Order, 

Sd/-

( Kam S. Prabhū Dēssai )  
Registrar ( Judicial )